

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2671

ANSWERED ON:02.08.2016

Suicide Cases

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether suicide and attempt to suicide cases including by students enrolled in coaching institutes have been reported from various parts of the country;
- (b) if so, the number of such cases reported, separately during each of the last three years and the current year, State-wise including Rajasthan;
- (c) whether the Government has conducted any survey to identify the reasons behind such increase, if so, the details and the outcome thereof;
- (d) whether the Government has any proposal to amend section 309 of IPC for suicidal attempts; and
- (e) if so, the details thereof and the proposed key amendments along with the procedural constraints to make this section more relevant?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI HANSRAJ GANGARAM AHIR)

(a) to (b): State/UT wise & gender wise total number of suicide reported during 2012-2014 is attached at Annexure-I. State/UT wise

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(including Rajasthan) number of suicides committed by students during 2012-2014 is enclosed at Annexure – II.

(c): No study has been conducted by this Ministry. However, major causes of suicide, as per data available for 2014 as at Annexure-III are related to illness, family problems, issues related to marriage, bankruptcy, drug abuse and failure in examination etc.

(d) to (e): Law commission of India in its 210th Report "Humanization and Decriminalization of attempt to Suicide" had recommended that Section 309 (attempt to commit suicide) of Indian Penal Code need to be effaced from the statute book.